

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

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RA 59 of 1999

MA 474/1999

in

OA 964/1993

New Delhi this the 21st day of December, 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Dr.A.Vedavalli, Member (J)

Constable Phool Singh Meena
Presently posted at
S/O Shri Sher Singh Meena,
R/O RZ-/G-172, Vijay Enclave,
Delhi-42

.. Applicant

(By Advocate Shri Shanker Raju)

Versus

Commissioner of Police,
Police Head Quarters,
I.P.Estate, M.S.O. Building,
New Delhi

.. Respondent

(By Advocate Shri Ajay Gupta)

O R D E R

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Heard both sides on RA No.59/99 along with MA 474/99
seeking review of the Tribunal's order dated 16.12.1993 in
OA No.964/1993.

2. The grounds taken in MA No.474/99 for condonation of delay
in filing the RA, do not satisfactorily explain the great delay
in filing the same. We find it difficult to believe that
applicant sat quiet all this while during which in his own
words in the MA " he was persistently told that the OA has been
admitted and will come in its turn".

3. Applicant has not furnished any details of the efforts
made by him to ascertain the fate of the case.

4. R.A. rejected.

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(Dr.A.Vedavalli)
Member (J)

(S.R. Adige)
Vice Chairman(A)

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